



RESERVE BANK OF INDIA

www.rbi.org.in

GOVERNOR

LETTER OF TRANSMITTAL

Ref.No.SYD.551/02.16.001/2014-15

August 21, 2014
Shravana 30, 1936 (Saka)

**The Finance Secretary
Government of India
Ministry of Finance
New Delhi – 110 001**

Dear Sir:

In pursuance of Section 53(2) of the Reserve Bank of India Act, 1934, I have the pleasure in transmitting the following documents:

- (i) A copy of the Annual Accounts for the year ended the June 30, 2014 signed by me, the Deputy Governors and the Chief General Manager, and certified by the Bank's Auditors; and
- (ii) Two copies of the Annual Report of the Central Board on the working of the Bank during the year ended June 30, 2014.

Yours faithfully

[Raghuram G. Rajan]